

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 411 OF 2025

IN THE MATTER OF:

IndrajeetPETITIONER
State of Haryana & Ors. RESPONDENT
VERSUS

MEMO OF PARTIES (As Per ORDER DATED 01.09.2025)

Indrajeet PETITIONER

VERSUS

1. State of Haryana
Through Additional Chief Secretary,
Environment, Forest and Wild Life Department, Government of Haryana
IInd Floor, Bays No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: environment@hry.nic.in / csharyana@gov.in (RESPONDENT NO.1)
2. District Magistrate, Panipat
1st Floor, Mini Secretariat, Panipat-132103, Haryana
Email: dcpnp@hry.nic.in (RESPONDENT NO.2)
3. Haryana State Pollution Control Board
Through its Member Secretary
C-11, Sector 6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in (RESPONDENT NO.3)
4. Panipat Refinery, IOCL,
(Project Proponent)
Through its DGM
Panipat Divisional Office, near panipat Marketing Complex
Village Baholi PO Panipat Refinery, Panipat, Haryana 132140
Email: cvo@indianoil.in (RESPONDENT NO.4)